

## TELECOM REGULATORY AUTHORITY OF INDIA

For immediate release

Tele No: 011-23233291

Fax No: 011-23235161

E-mail: [param.traig@gmail.com](mailto:param.traig@gmail.com)

Website: [www.traig.gov.in](http://www.traig.gov.in)

### Extension of time for Short consultation on Amendment to the Telecom Unsolicited Commercial Communications (UCC) Regulations, 2007

**New Delhi : 23<sup>rd</sup> January 2008:** A short consultation on ‘Amendment to the Telecom Unsolicited Commercial Communications (UCC) Regulations, 2007’ was issued by Telecom Regulatory Authority of India (TRAI) on 16<sup>th</sup> January 2008. The consultation was launched on TRAI’s website ([www.traig.gov.in](http://www.traig.gov.in)) on the same day and the comments of the stakeholders on the same were invited by 23<sup>rd</sup> January 2008.

2. TRAI has received requests from some stakeholders for extension of time for sending comments. Keeping in view the importance of the issue and the need for wider participation of stakeholders in the consultation process, TRAI has decided to extend the last date for sending on the same by one week. The last date for sending the comments by stakeholders will now be 31<sup>st</sup> January 2008.

3. All the stakeholders are requested to send their written comments by 31<sup>st</sup> January 2008.

---

Contact details in case of any clarifications:

Sh. N. Parameswaran  
Pr. Advisor (RE)  
Telecom Regulatory Authority of India  
Mahanagar Door Sanchar Bhawan,  
Jawaharlal Nehru Marg,  
New Delhi – 110002

Authorized to issue:

Pr. Advisor (RE)